

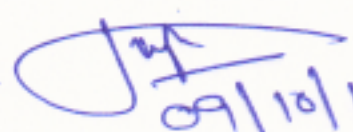
National Company Law Tribunal

Allahabad Bench

CP NO. 2/2008

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

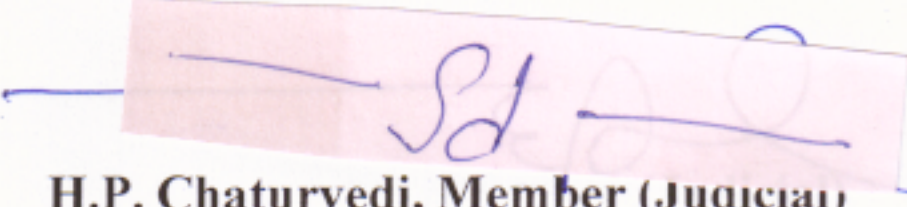
NAME OF THE COMPANY: Seema Zafarulla & ors vs Sitapur Plywood
manufacturers Ltd
SECTION OF THE COMPANIES ACT: 446 of the Companies Act of 1956

Sl. NO.	Name	Designation	Representation	Signature
1.	Parmjit Singh	Sub Insp.	Delhi Police	
2.				09/10/17

CP NO.2/2008

None for the petitioner side. Only Mr. Parmjit Singh SI, representative from the office of DGP through the office of DCP, New Delhi on behalf of respondent is present and he files status report to this Court, since there is no representation from the other parties despite repeated reminder given, sufficient opportunity provided. Hence, the case is fixed for argument on 26th October, 2017.

Dated:09.10.2017


H.P. Chaturvedi, Member (Judicial)

Typed by:
Kavya Prakash